

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.217
Appeal/24(AHM)2022

Proceedings under Section 252(3) of Co. Act, 2013

IN THE MATTER OF:

Omprakash Amarchand Agrawal
(Govindgard Steels Pvt Ltd)
V/s
Registrar of Companies, Gujarat

.....Applicant

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Prashant Patel Adv.
For the RoC : Ms. Rupa Sutar, Dy. RoC

ORDER

Ld. Counsel for the applicant has filed a report by RoC.

List for further consideration on 08.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)